

ITEM NO.14

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 684/2024

S.S. PANDEY @ SHYAM SHANKAR PANDEY

Appellant(s)

VERSUS

STATE THROUGH C.B.I./ACB LUCKNOW

Respondent(s)

Date : 12-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Parul Shukla, AOR
Ms. Shubhangi Pandey, Adv.
Mr. Saday Mondol, Adv.

For Respondent(s)

Ms. Archana Surve Shinde, Adv.
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Original records have been received from the High Court
as well as Trial Court.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. Parties may file additional
documents in the meantime.

SUJATA SINGH
Registrar

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